

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 12 /111/2009

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. Vs. M/s
Data Infosys Ltd.**


SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Mr. Narender M. Sharma, Mr. Vivek Malik and Mr. Dhawal Jain, Advocates		
	For the Respondent (s):	Mr. Ramesh Singh and Ms. Swaralipi Deb Ray, Advocates		

ORDER

Request of Passover is made on the ground that Mr. Ramesh Singh, LD. Counsel for the Respondent is stated to be busy in Court. However, the same cannot be accommodated.

Be listed for 14th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)